

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

CP No. 315 (ND)/2017

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

**NAME OF THE COMPANY:** M/s. International Combines Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 252

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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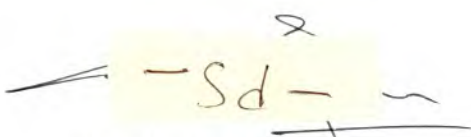
	For the Petitioner(s):	Mr. Rakesh Kumar, Advocate		
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	For the Respondent(s):	Mr. Manish Raj, Company Prosecutor for ROC, Delhi		
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**ORDER**

Notice is duly accepted on behalf of the ROC.

To come up on 2<sup>nd</sup> November, 2017 for filing the reply.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**